

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP NO. 558/2015
IN
OA NO. 1326/2015**

New Delhi, this the 31st day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Dev Raj Singh
S/o Sh. Sukh lal
R/o B-201, 2nd Floor, Pandav Nagar, Patel Nagar
Delhi – 110008.
Aged about 43 years
2. Shdhir Kumar Jaiswal
S/o Sh. Shri Kanhaiya Lal
R/o H.No. A-67, Ground Floor, Near Mukherjee Nagar
Gandhi Vihar, Delhi – 110009.
Aged about 31 years
3. Rashmi Sharma
W/o Sh. Naveen Sharma
R/o 461, Rithala near SBI, Near Rohini Sector-5, Delhi
Aged about 32 years
4. Priyanka Anand
W/o Sh. Abhay Anand
R/o Flat No. 022, Janak Aptt.,
Sector-22, Dwarka, New Delhi-77
Aged about 42 years.
5. Pooja Mehrotra
W/o Sh. Vikram Saigal
R/o H-2/124, Sector-16, Rohini, New Delhi.
Aged about 31 years
6. Meera Pandey
W/o Sh. Raiyan Mishra
R/o G-12, Near Janta Clinic Gurudwara
Kiran Garden, Uttam Nagar, Delhi-59.
Aged about 36 years

7. Seema Pathak
D/o Sh. K.K. Pathak
R/o B-27, Ground Floor, Sector-53,
Noida, Uttar Pradesh.
Aged about 29 years

8. Rakhi Arora
D/o Sh. Lt. Anil Kumar Arora
R/o F-1st/278, Madangir
Near Shiv Shakti Mandir, New Delhi – 62.
Aged about 28 years

9. Akanksha Sharma
D/o Sh. C.P. Sharma
R/o D-416, IIIrd Floor
Nehru Vihar opposite Shiv Shakti Mandir
Delhi – 110054.
Aged about 28 years

...Petitioners

(By Advocate: Mr. Jatin Parashar for Mr. Ajesh Luthra)

Versus

1. Sh. Kewal Kumar Sharma
Chief Secretary
GNCT of Delhi
5th Floor, Players Building, Delhi Secretariat,
I.P. Estate, New Delhi.
2. Sh. Parimal Rai
Secretary
Department of Social Welfare & Women
& Child Development, Govt. of NCT of Delhi
GNLS Complex, Delhi Gate, Delhi.
3. Ms. Saumya Gupta
Director
Department of Social Welfare & Women
& Child Development, Govt. of NCT of Delhi
Canning Lane, K.G. Marg, Delhi.
4. Sh. A.K. Garg
Secretary
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
F-18, Karkardooma Institutional Area, Delhi – 92.

(By Advocate :Ms. Esha Mazumdar)

ORDER (ORAL)

Hon'ble Ms. Nita Chowdhury, Member (A)

Learned proxy counsel for the applicant is present. Learned counsel for respondents informs and present a copy of the order passed by Hon'ble Supreme Court in SLP (Civil) Diary No(s). 12669/2018 in which there is a stay on the operation of the judgment and order of the Hon'ble High Court and she requests that the matter may be adjourned sine die, till the decision of the Hon'ble Supreme Court. Accordingly, contempt proceedings are closed. Notices issued to the respondents are discharged.

2. Both parties are at liberty to request for reopening the same after receiving the order of the Hon'ble Supreme Court.

**(S.N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**

/anjali/